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Title: Need to take steps to lift proposed ban on India Olympic Association by International Olympic Committee.

PROF. SAUGATA ROY (DUM DUM): The International Olympic Committee (IOC) suspended the Indian Olympic Association apparently for ignoring its warning against National Sports Code. This happened barely months after India came up with its best ever performance in the Olympics at London. The IOC sighted Government interference and said that IOA's decision to hold its election according to Government's sports code and not the Olympic charter was the reason. This Government is not able to intervene and take appropriate action on the matter affects the largest democracy's. Thousands of our sportsmen and women would not be able to participate any international sports events due to this unfortunate ban. It is the minimum responsibility of the Government to take immediate action to overcome the suspension and lift the proposed ban of Indian Sports personnel from international sports meets.